

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

CLOR No. 01/2019

CIS No. 10/2019

CBI Vs. Anand Joshi

RC No. 13(A)/2016/ACB

u/s: 120B IPC & 13(2) r/w 13(1)(d) of P.C. Act

09.07.2020

*Case file is taken up through Video Conferencing hosted by Mr. Pankaj Sanwal, P.A to this Court, in reference to the **Order No. Power/Gaz./RADC/2020/E-5577-5661 dated 29.06.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi.***

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No. 159/RG/DHC/2020 dated 25.03.2020, No. R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020, No. R-1347/DHC/2020 dated 29.05.2020, No. 16/DHC/2020 dt. 13.06.2020 and No. 22/DHC/2020 dt. 29.06.2020.

Present: Mr. M. Saraswat, PP for CBI with SI Ashok Kumar.

Mr. Dhanesh Kumar, Reader; Mr. Narender Kumar, Ahlmad and Mr. Ravi Kumar, Asst. Ahlmad have also joined.

Soft copy of the closure report is not made available by CBI.

Learned Public Prosecutor has submitted that Holding IO has informed him today only that CD of the Closure Report is available. Holding IO be summoned to be present through video conferencing on the next date with direction to make available the soft copy of the Closure Report on the e-mail of the Court.

Simultaneously it is deemed just and proper to direct Ahlmad to get the Closure report scanned and make its soft copy available for perusal of the undersigned online.

Put up for further proceedings now on **22.07.2020**.

Digitally signed copy of order sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Printout of the order sheet and copies of the aforementioned orders of the Hon'ble High Court of Delhi and Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi be placed on record in the judicial file by the Reader as and when physical functioning of the courts is resumed.

The proceedings have been dictated on phone to Mr. Pankaj Sanwal, Personal Assistant.

(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND:09.07.2020

PS